

do not involve any amendment of the Delhi Shops & Establishments Act. About 4.5 lakh employees are estimated to be covered by the Act.

(d) A revision has recently been made in the minimum rates of wages of employees in Delhi. However, the demand for a general increase of salary and dearness allowance can be appropriately considered if disputes are raised under the I.D. Act. Some proposals extending the benefit of Provident Fund to establishments employing lesser number of employees is being considered. The demand for extension of the benefit of gratuity will be kept in view by Government. It is not possible to specify a time limit.

#### Atrocities on Girls and Rape Cases

3016. SHRI CHIRANJI LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state the number of atrocities on girls and rape cases that took place last year (State-wise and month-wise)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): The information is being collected and on receipt of the same, a statement will be laid on the Table of the House.

#### Setting up of Small Scale Industries in backward areas

3017. SHRI N. SOUNDARAJAN: Will the Minister of INDUSTRY be pleased to state:

(a) the number of technically qualified persons who have so far set up small scale industries in the backward areas; and

(b) the areas involved and the annual turnover of such industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) It is the State Govts. who accord registration to small scale in-

dustries but they do not maintain classified information in regard to technical qualifications of the Entrepreneurs.

#### Setting up of a paper mill in Tamil Nadu

3018. SHRI D.S.A. SIVAPRAKASAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Hindustan Paper Corporation Limited has undertaken any investigation on the feasibility of setting up of any paper mill in Tamil Nadu; and

(b) if not, whether it proposes to undertake such one?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) (a): No, Sir.

(b) There is no proposal for the Hindustan Paper Corporation to undertake any feasibility study for setting up a paper mill in Tamil Nadu.

#### Supply of raw materials to States

3019. SHRI MOHAMMED ISMAIL: Will the Minister of INDUSTRY be pleased to state:

(a) State-wise quote of allotment mutton tallow, steel and other raw material during the last three years, year-wise;

(b) actual supply of these materials to the States, State-wise, Year-wise and item-wise;

(c) what is the requirement of the States;

(d) whether Government are aware that the most of the States are not getting allotted quota in time;

(e) if so, reasons thereof; and

(f) steps taken by Government to supply the raw materials to the States in time?